

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S). No. 614 of 2020

CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)

For the Petitioner	:	Mr. Raj Kumar Sinha, Advocate
For the State	:	Ms. Pinky Tewary, AC to AG
For the JSSC	:	Mr. Sanjoy Piprawall, Advocate

04/ 25.03.2021 It has been submitted by learned counsel for the petitioner that in view of the direction of this Court, petitioner had preferred representation before the Superintendent of Police, Palamau for consideration of his case for appointment to the post of Constable but till date no order has been passed on the same.

Since no counter-affidavit has been filed, respondent-State as well as JSSC are directed to file their respective counter-affidavits, within a period of three weeks.

List this case thereafter.

(Dr. S.N. Pathak, J.)